

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13015/03/2026-US.I/II
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011, dated 05th September, 2026.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Ravindra Vithalrao Ghuge, Judge of the Bombay High Court, to be Chief Justice of the Calcutta High Court with effect from the date he assumes charge of his office.


(Jagannath Srinivasan)

Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K-13015/03/2026-US.I/II

Dated: 05.09.2026.

Copy to:-

1. Shri Justice Ravindra Vithalrao Ghuge, Judge of the Bombay High Court through the Registrar General, Bombay High Court, Mumbai.
2. The Secretary to Governor, West Bengal, Kolkata.
3. The Secretary to the Governor, Maharashtra, Mumbai.
4. The Secretary to the Governor, Goa, Panaji.
5. The Secretary to Chief Minister, West Bengal, Kolkata.
6. The Secretary to the Chief Minister, Maharashtra, Mumbai.
7. The Secretary to the Chief Minister, Goa, Panaji.
8. The Secretary to the Acting Chief Justice, Calcutta High Court, Kolkata.
9. The Secretary to the Acting Chief Justice, Bombay High Court, Mumbai.
10. The Chief Secretary, Government of West Bengal, Kolkata.
11. The Chief Secretary, Government of Maharashtra, Mumbai.
12. The Chief Secretary, Government of Goa, Panaji.
13. The Registrar General, Calcutta High Court, Kolkata.
14. The Registrar General, Bombay High Court, Mumbai
15. The Accountant General, West Bengal, Kolkata.
16. The Accountant General, Maharashtra, Mumbai.
17. The Accountant General, Goa, Panaji.
18. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
19. PS to Principal Secretary to the Prime Minister, PM's Office, Seva Teerth, New Delhi.
20. Registrar (Conf), Supreme Court of India, Room Nos. 1, 2 and 3, Ground Floor, Supreme Court Main Building, New Delhi - 110001.
21. PS to MoS (I/C), L&J/ PPS to Secretary (Justice).
22. Technical Director, NIC, Department of Justice, with a request to upload the Notification on the website of the Department (www.doj.gov.in).


05/09/2026

(Prem Chand)

Under Secretary (Appointments-I)

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